

**Central Administrative Tribunal
Madras Bench**

OA/310/01449/2015

Dated Friday the 8th day of June Two Thousand Eighteen

P R E S E N T

**Hon'ble Ms. Bidisha Banerjee, Member (J)
&
Hon'ble Mr. R.Ramanujam, Member(A)**

1. E. Thiruvambalam
S/o. S. Egambaram
Aged 55 years
Tentative Seniority No. 2030
Working as Assistant
Directorate of Accounts & Treasuries
Puducherry – 1.
2. Aroquiamarie Catchirayar
D/o. Thiru S. Catchirayar
Aged 55 years
Tentative Seniority No. 1898
Working as Assistant
Police Department, Puducherry.
3. R. Rajasekaran
S/o. Ramachandran
Aged 54 years
Tentative Seniority No. 1913
Working as Assistant
Police Department, Puducherry. .. Applicants

**By Advocate M/s. Menon, Karthik, Mukundan and Neelakantan
Vs.**

Union of India rep. by
The Government of Pondicherry
through its Secretary to Government
Department of Personnel & Administrative Reforms
Chief Secretariat, Puducherry. .. Respondents

By Advocate Mr. R. Syed Mustafa

ORAL ORDER

Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J)

Heard learned counsel for the parties. The applicants have filed this OA to seek the following reliefs:-

- “a. To set aside order No. A.48011/9/2015-DPAR/SS.II (1) dated 22/9/2015 issued by the respondent in so far as it seeks to effect promotions to the next higher post of Superintendent without first holding the qualifying examination of Accounts Test (higher); and
- b. Consequently, direct the respondent to conduct the qualifying examination (Accounts tests (higher)) at the earliest and
- c. further, on the basis of the results of the said qualifying examination prepare a list of eligible Assistants as per seniority; and
- d. further, effect promotions to the next higher post of Superintendent with all consequential benefits flowing therefrom; and
- e. pass such further or other orders as may be deemed fit and proper.”

2. The respondents in their reply have submitted as under:

“4. The respondent submit that all the three applicants of this O.A. appeared for the Accounts Test (Higher) held on 24.01.2016 and have passed the said Accounts Test (Higher) as per the results published vide Notification dated 25.02.2016. Thereafter, 77 vacancies existed in the post of Superintendent was filled up by promotion from the grade of Assistant vide Memorandum dated 03.10.2016 (R-4) of the Department of Personnel and Administrative Reforms (Personnel Wing), Puducherry.

5. The respondent submits that all the three applicants of this O.A. were promoted to the post of Superintendent and have also joined the post. Thus the O.A. has become infructuous.”

In view of the above Para 4 and 5 of the reply, we feel that the application has become infructuous as the grievance of the applicant has been redressed by the respondents.

3. Accordingly the OA is disposed of with no further orders. No costs.

(R.Ramanujam)
Member (A)
AS

08.06.2018

(Bidisha Banerjee)
Member (J)